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Title: Loss of national property due to handing over of operation works of Foundry Division of Howrah works of Burn Standard Co. Ltd. to private sector.

SHRI SWADESH CHAKRABORTTY (HOWRAH): Sir, the Burn Standard Company is a public sector unit under BBUNL. Its Works are situated in Howrah and Burnpur. Now, the Government has decided to sell the public sector unit, particularly the handing-over operation of the Foundry Division of Howrah Works, to the private sector. We strongly protest the action of the Government. The management of Burn Standard Company Limited and the BBUNL are deliberately trying to cut down the production of the Factories in Burnpur and Howrah by not taking the orders of wagon from the Railway Ministry. The action on the workers is because the workers have demanded revision of wages. For the last 20 years, there is no wage increase for the workers of this Company whereas the officers are getting the upward revision of their wages.

So, through you, Sir, I would urge upon the Government to revise the wages of the workers, to procure orders from the Indian Railways and to stop the privatization of the Company by the backdoor by handing over the operation of the Foundry Division of Howrah Works of the BSCL.

MR. SPEAKER: Shri Bansagopal Choudhury associates. Do you want to say something?

SHRI BANSAGOPAL CHOUDHURY (ASANSOL): Sir, I want to say one or two words only.

For the last few months, we are trying for the taking-over of this Burnpur Unit by the Railway Ministry. But, unfortunately, as you know, in the last Budget Session, one unit of the Bharat Wagon has been taken over by the Railway Ministry. We have already met the hon. Prime Minister and the hon. Railway Minister. Yesterday also, we met the Railway Minister.

Through you, Sir, I urge upon the Government to take over the Burnpur Unit by the Railway Ministry.

MR. SPEAKER: Next, Shri Ramji Lal Suman. I have got it. I think I have already sent it or I will send it to the Privileges Committee.